

(2024) 04 CAT CK 0001
In the Central Administrative Tribunal
Case No : Original Application No. 554 Of 2019

Nagendra Sahni

APPELLANT

Vs

M/o Defence And Others

RESPONDENT

Date of Decision : 01-04-2024

Acts Referred:

Citation : (2024) 04 CAT CK 0001

Hon'ble Judges : B.K. Shrivastava, Member (J)

Bench : Single Bench

Advocate : Ashish Srivastava, Mohd. Zaid. Bablu Singh

Final Decision : Dismissed

Judgement

B.K. Shrivastava, Member J

1. None for the applicant.

Shri Bablu Singh, counsel for the respondents is present.

2. No one is present on behalf of the applicant. This case is listed for final argument. The names of two advocates Shri Ashish Srivastava and Shri Mohd. Zaid are reflected in the cause list, but no one is appear on behalf of the applicant even in the revised call.

3. Accordingly, in the absence of applicant, O.A. No. 554/2019 is dismissed in default. All pending MAs, if any, shall be treated as disposed of. Registry is directed to take appropriate steps in this regard for removing the MAs.